

action proposed to be taken by the Government in this regard?

THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM SARAN):  
(a) Yes, Sir.

(b) to (d). 42 plans had been finalised and approved upto 1980 and 14 between 1981-85. The remaining plans could not be processed because, in the meantime, the extensive modifications had been proposed in the Master Plan for Delhi and notified for inviting objections/suggestions from the public. The Master Plan for Delhi 2001 has already come into force w.e.f. 1.8.90. Fresh plans in accordance with the provisions of the MPD 2001 will require to be prepared and approved and it lays a period of 3 years for this activity.

[*Translation*]

**Newsitem 'Double Roti Nirmataon Ko Gainhu Quota'**

1725. SHRI CHHEDI PASWAN: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned 'Double Roti Nirmataon ko gainhu quota kalabazari, Ghotala, CBI Janch ki Mang' appearing in 'Dainik Jagran' dated January 3, 1991;

(b) if so, whether the Government have made any enquiry in this regard and if so, the details thereof; and

(c) if not the reasons therefor?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDER SINGH): (a) Yes, Sir.

(b) and (c). The news item is not factually

correct as Food Corporation of India had not sold wheat to bread manufacturers in Delhi at Rs. 200/- per quintal. However, in the said period Food Corporation of India was allowed to sell 10,000 tonnes of wheat to bread manufacturers in Delhi at the rate of Rs. 280/- per quintal and Delhi Administration was asked to sub-allocate the said quantity among the various bread units on the basis of their production capacity. The aim was to enable bread units obtain cheap maida made out of this wheat and continue supplying the bread to consumers at the then controlled price. In view of the fact that the Delhi Administration was monitoring the use of such wheat for bread making, it is not felt necessary to conduct any enquiry in this regard.

**Lal Bahadur Shastri Memorial**

1726. SHRI CHHEDI PASWAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have received any memorandum regarding setting up of Lal Bahadur Shastri memorial; and

(b) if so, the steps being taken in this regard and if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIRAJMANGAL PANDE): (a) No, Sir.

(b) Does not arise.

**Price of Cotton**

1727. SHRI CHHEDI PASWAN: Will the Minister of TEXTILES be pleased to state:

(a) whether the prices of cotton are increasing;

(b) if so, the details of its adverse effects